

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BANCH**

CP/CA. No. 25(ND)/2013

IN THE MATTER OF:

M/s. IFCI Ltd.	...	APPLICANT /PETITIONER
Vs		
M/s Herman Milkfood Ltd.	...	RESPONDENT

SECTION:

Under Section 397 / 398

Order delivered on 18.07.2017

Coram:

CHIEF JUSTICE M. M. KUMAR
Hon'ble President

DEEPA KRISHAN
Hon'ble Member (Technical)

For the Petitioner : -

For the Respondent : -

ORDER

The matter was called twice and no one had appeared in support of the petition. The situation continues to be the same even today, as the matter is to be called twice.

Accordingly, the petition is dismissed for non-prosecution.

Sd/-

(CHIEF JUSTICE M. M. KUMAR)
(PRESIDENT)

Sd/-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)